NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 616/(MAH)/2017 CA No.

CORAM:

Present: SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.04.2017

NAME OF THE PARTIES:

Gas Jeans Pyt.Ltd

V/s

Vama Apparels India Pvt.Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Advocate

Upadhyay 1/b

Advocate

Fetitioner

ORDER

- 1. Learned Advocate Mr. Kinjal Upadhyay of the Petitioner is present.
- 2. Petition is transferred from the Hon'ble High Court revolves around the issue U/S 433(e) of the Companies Act, 1956.
- Therefore the Petitioner is directed to file Form No.5 on or before 30-05-2017.
- Adjourned to 16th June, 2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 21.04.2017